

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1126
TO BE ANSWERED ON 26.07.2023**

LAYING NEW RAILWAY TRACKS

**†1126. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN
RAJENIMBALKAR:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has any plans for laying new railway tracks in the country;**
- (b) if so, whether the process of land acquisition has been completed for Solarpur-Tuljapur-Dharashiv new rail route in the Parliamentary constituency Dharashiv;**
- (c) if not, the reasons therefor;**
- (d) whether the farmers had demanded to stop the process of land acquisition and requested for land acquisition through direct purchase of land in the meeting held on 26th June, 2023 in the presence of Collector and public representative;**
- (e) if so, the action taken by the Government in this regard; and**
- (f) if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 1126 BY SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR TO BE ANSWERED IN LOK SABHA ON 26.07.2023 REGARDING LAYING NEW RAILWAY TRACKS

(a) to (f): As on 01.04.2023, across Indian Railway, 189 New line projects of total length 20,659 Km, costing approx. ₹3.99 lakh crore are in planning/sanction/construction stage, out of which 2,903 Km length has been commissioned and an expenditure of approx. ₹1.37 lakh crore has been incurred upto March, 2023.

Land Acquisition for Solapur - Osmanabad via Tujlapur New Railway Line project has been taken up. The land acquisition process is being carried out as per provisions of Railway Act, 1989 by the concerned State Government.

A request was made by few people for land acquisition through direct purchase method in a meeting held on 26.06.2023 in the office of Collector, Osmanabad and in the presence of Collector and Public Representatives. However, it was decided that the land acquisition process would be carried out as per provisions of Railway Act, 1989 by declaring this project as Special Railway Project. Accordingly, Solapur - Osmanabad via Tujlapur New Railway Line has been declared as Special Railway Project vide Gazette Notification dated 16.09.2022. Notifications under the provisions of Railway Act, 1989 have been issued in the Gazette. Advance payment of land compensation amount of ₹150 Crore is deposited with Competent Authority for Land Acquisition (CALA), Osmanabad and ₹20 Crore is deposited with CALA, Solapur.
